

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 551 of 2020

IN THE MATTER OF:

Shaji Purushothaman

...Appellant

Versus

S. Rajendran

RP of M/s Empee Distilleries Ltd.

...Respondent

Present:

For Appellant: Ms. Vibha Datta Makhija, Mr. Nizam Pasha and Mr. Karuppaiah Meyyappan, Advocates.

**For Respondents: Dr. Abhishek Manu Singhvi, Sr. Advocate with Mr. Kartik Seth, Advocate for R-1.
Mr. Rajiv S. Roy, Advocate for R-2.
Mr. P. H. Arvinth Pandian and Mr. Arun Kathpalia, Sr. Advocates with Mr. Ajith S. Ranganathan, Mr. Ankur Kashyap, Mr. Avinash Krishnan Ravi and Mr. Rohit Rajershi, Advocates for R-8.**

O R D E R

(Through Virtual Mode)

17.06.2020 Ms. Vibha Datta Makhija, learned counsel appearing for the Appellant submits that the arguing counsel Mr. Kapil Sibal, is unable to join. In view of the same, on request, the matter is adjourned.

Matter to be listed for admission (fresh case) on **23rd June, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

am/gc